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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

23-09-2018

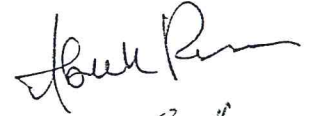
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/1091/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : IP Creations pvt ltd
NAME OF THE RESPONDENTS : ROC Chennai
UNDER SECTION : 252(3)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. ABISHEK RAMAN

Counsel for the
petitioner



2. B. Sarathkumar

For RoC, Chennai



ORDER

Counsel for the Applicant is present. Counsel for the RoC is present, prayed for time for filing a report. At request, time is enlarged. Put up on **24.10.2018 at 10.30 A.M.**

MS

-59-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)